

श्री राजीव
श्री
11/2/22

Declaration of Assets and Liabilities

Year.....

I, Arvind Kumar Anwar, son/daughter/wife of Late Maheswari Read

aged 59 years, belonging to Bihar Vidhan Sabha Secretariate

service and presently working as Assistant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	13000	Wife 17000	Auter	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	SBP-Pundi 5000/- SBP-Mudip 5000/-	SBP-Pundi 5000/-	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NPS, GPF, LIC	LIC	L	—	—
(v)	Motor Vehicles (details of make, etc.)	(1) BR01AR 7643 (2) BR11AP 5703	BR11U-9391 wife	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 50gram	gold 200/gram	gold 20gram	gold 10gram	gold 200/gram Netherin kar
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependent on the income of the employee.

Arvind Kumar Anwar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1/ 12 acres wife Turbange 2 Kalka Pune 2/ 17-18 acres Chouga Nashik 3/ 2 acres	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	52 Bhagal Pur	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	2 Kalka Nashik Pune	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Azhar Kumar Senar

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ANUPA 4676R	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPE/PRAN No. :- P.T.S/BLA 1320

Gender :- 864 (M/F)

Date of Birth :- 3 1 0 1 1 9 6 3 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- बिहार विद्यालय सेवा आयोग
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: शशि कुमार झा

Name of Employee: शशि कुमार झा

Designation: अधीक्षक

Department: बिहार विद्यालय सेवा आयोग

Place: Patna

Date: 11/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

शशि कुमार झा
Shashi Kumar Jha